

[Placed in Library See No. LT 3090/92]

Notification Under Employees Provident Funds and Miscellaneous provisions Act, 1952

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of Employees Provident Funds and Miscellaneous provisions Act, 1952:-

(i) The Employees Provident Funds (second Amendment) Scheme, 1992 published in Notification No. G.S.R. 341 in Gazette of India dated the 25th July, 1992.

(ii) The Employees Family Pension (Amendment) Scheme 1992 published in Notification No. G.S.R. 419 in Gazette of India dated the 19th September, 1992

(iii) The Employees Deposit Linked Insurance (Amendment) Scheme, 1992 published in Notification No. G.S.R. 420 in Gazette of India dated the 19th September 1992.

[Placed in Library See No. LT 3091/92]

12.32 hrs.

CONSTITUTION (SEVENTY-FIRST AMENDMENT) BILL

(AMENDMENT OF ARTICLES 81-82, 170 AND 327)

(I) Report of Select Committee

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AR-

RAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): I beg to present Report (Hindi and English versions) of the Select Committee on the Bill further to amend the Constitution of India viz., the Constitution (Seventy-first Amendment) Bill, 1990 (Amendment of Articles 81, 82, 170 and 327).

(ii) Evidence Before Select Committee

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): I beg to lay on the Table the record of evidence tendered before the Select Committee on the Bill further to amend the Constitution of India viz. the Constitution (Seventy-first Amendment) Bill, 1990 (Amendment of Articles 81, 82, 170 and 327).

12.33 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

(i) Tenth, Eleventh and Twelfth Reports and Minutes

[English]

SHRI K. PRADHANI (Nowrangpur): I beg to present a copy each of the following Reports and Minutes of the Sittings relating thereto (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

(1) Tenth Report on Action Taken by the Government on the recommendations contained in the Ninth Report (Tenth Lok Sabha) — Reservations for and

[Sh. K. Pradhani]

employment of Scheduled Castes and Scheduled Tribes in National Buildings Construction Corporation Limited.

(2) Eleventh Report on Action Taken by the Government on the recommendations contained in the Third Report (Tenth Lok Sabha)—Reservations for and employment of Scheduled Castes and Scheduled Tribes in National Thermal Power Corporation Limited.

(3) Twelfth Report on Ministry of Welfare — Tribal Cooperative Marketing Development Federation of India Limited.

(II) ACTION TAKEN

STATEMENT

SHRI K. PRADHANI (Nowrangpur): I beg to lay on the Table a copy (Hindi and English versions) of the Statement showing action taken by Government on the recommendations contained in Chapter I of the Second Report (Tenth Lok Sabha) on the Ministry of Civil Aviation—Reservations for and employment of Scheduled Castes and Scheduled Tribes in Indian Airlines.

12.34 hrs.

PETITIONS

(i) **Re. Implementing the existing orders for treating the Chick and Baraik Tribal Communities of Bihar as Scheduled Tribes**

[Translation]

SHRI LALIT ORAON (Lohardaga): (i) Mr. Speaker, Sir, I beg to present a petition signed by Shri Jit Bahan Baraik resident of Village Dumardih, Post-Tesera, District Gumla, (Bihar) and others for implementing the existing orders for treating the chick and

Baraik tribal communities of Bihar as Scheduled Tribed.

(ii) **RE. Rehabilitation of persons affected by the construction of Tarapur Atomic Power Project Nos. 3 and 4; and**

(iii) **RE. Revival of Metropolitan an Cooperative Bank Ltd. (now in liquidation) or it's amalgamation with any other Cooperative Bank in Bombay**

[English]

SHRI RAM NAIK (Bombay): I beg to present the following petitions:-

(1) A petition signed by Shri D.R. Raut, Chairman, Shri Gangadhar J. Patil and other members of the Tarapur Anushakti Prakalp Pidit Janata Samiti, Akkarpatti, regarding rehabilitation of persons affected by the construction of Tarapur Atomic Power Project Nos. 3 and 4.

(2) A petition signed by Shri Rakesh P. Gandhi and Shri Ramesh Chandra J. Raval, and others representing the employees and depositors of the he Metropolitan Cooperative Bank Ltd. (now in liquidation) for revival of the Bank or its amalgamation with any other Cooperative Bank in Bombay.

12.34 1/2 hrs.

JOINT COMMITTEE TO ENQUIRE INTO IRREGULARITIES IN SECURITIES AND BANKING MOTION TRANSACTIONS RE-EXTENSION OF TIME FOR PRESENTATION OF REPORT.

[English]

SHRI RAM NIWAS MIRDHA (Barmer): I beg to move:

"That this House do extend upto the last day of he Budget Session, 1993, he time for presentation of report of the